

(b) the time by which this scheme is expected to get clearance by Central Electricity Authority, Central Water Commission and Ministry of Forest and Environment?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P. V. RANGAYYA NAIDU) : (a) 100 Million Units of energy is estimated to be generated on completion of Katla and Paina Diversion Scheme.

(b) The Katla & Paina Streams Originate in Karnataka and join in Goa to form the Dudhsagar river. The Government of Goa had objected to the scheme on the plea that the lean season flow of Dudhsagar river depends very much on the flows coming from catchment in Karnataka.

in view of the objections of the Government of Goa, project report received from the Karnataka Power Corporation Limited was returned to them for resolving inter-state aspects. No further reference has been received from Karnataka Power Corporation Limited in the matter.

Visit of High Power delegation from Singapore

2687. SHRIMATI SUMITRA MAHAJAN: Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether a high power delegation from Singapore visited India recently ;

(b) if so, the bilateral and multilateral issues that figured in the talks and the outcome thereof:

(c) whether any agreement has been signed during the visit and

(d) if so, the broad details thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH) : (a) Yes

Sir, Mr. George Yeo, the Singapore Minister for Information and the Arts and Second Minister for Foreign Affairs led a high - level delegation which included Mr. Lim Boon Heng, the Senior Minister of State for Trade and Industry, Senior officials from the field of art and culture, trade and industry and a host of businessmen, from 4-15 February 1993.

(b) The talks focussed on reinforcing the cultural links between India and Singapore through holding of a series of exhibitions over the next three years in Singapore. On the Economic side, detailed discussions were held on the investment climate in India and ways in which Singaporean companies can be attracted to enter the Indian market for investment and joint ventures both.

(c) and (d). A Memorandum of Understanding for Cooperation in the Arts, Heritage and Archives was signed between the two countries. The MCU envisages inter alia, the exchange of exhibitions, performing arts groups and holding of seminars with the participation of professionals in the cultural field.

Aero - Sports

2688. SHRI N. MURUGESAN: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the amount spent on ballooning and gliding so far;

(b) the number of private pilot's licence granted to fly balloons in the country;

(c) the steps proposed to be taken to promote the Aero sports in the country; and

(d) the details of microlights allotted to Flying Clubs

THE MINISTER OF CIVIL AVIATION

AND TOURISM (SHRI GHULAM NABI AZAD) : (a) No grant has been sanctioned by Government for ballooning . Rs 18.05 lakhs have been released as grant to gliding clubs , and Rs. 415.70 lakhs have been released as grant to Aero Club of India (ACI) .

(b) Three Private Pilot's Licence had been issued in India to fly Balloons.

(c) Government sanction grants to various flying / gliding clubs and central and state government institutes for promoting aviation and aero sports in India.

(d) Microlight aircraft allotted to Flying clubs/other Organisations are indicated below:-

<i>Name of the Club / Organisation</i>	<i>No. of Microlights allotted</i>
1. Madhya Pradesh flying Club	4
2. Gujarat Flying Club	3
3. Coimbatore Flying Club	3
4. Delhi Flying Club	3
5. Microlights Fliers Club, Sohna	3
6. Indira Gandhi Rashtriya Uran Akademy	3
7. National Defence Academy	3
8. College of Military Engineering	2

Indraprastha Power Station, Delhi

2689. SHRI JEEWAN SHARMA: Will the Minister of POWER be pleased to state:

(a) the details of the furnace oil purchased and consumed by the Indraprastha Power Station during each of the last two years, month-wise; and

(b) the details of categories of coal purchased and consumed during the last two years in the plant, month-wise?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P. V. RANGAYYA NAIDU):

(a) The details of the furnace oil purchased and consumed by the Indraprastha Power Station during 1991-92 and 1992-93 (April, 1992 -February, 1993) is given in the statement -I attached .

(b) The details of categories of coal purchased and consumed by the Indraprastha Staion during 1991-92 and 1992-93 (April, 1992 to Feb., 1993) are given in the statment -II attached .